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R.P.3073/92 O.A.300/91

5.1.93

PRESNT. Sh. Sudhir Kulshreshta, counsel for the applicant.

Sh. Romesh Gautam, counsel for the respondents.

Adv. counsel for the applicant contends that he wants to withdraw the O.A. on behalf of both the applicants. Sh. Gautam has no objection. The Player is allowed. The O.A. is dismissed as withdrawn.

J. Pal
J. PAL SINGH
(T.S.CPTA)

MEMBER(A)

Ram Pal
RAM PAL SINGH
(RAJ PAL SINGH)

VICE CHAIRMAN(O)